

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 3777
TO BE ANSWERED ON 22.12.2015**

National Handicapped Development Commission

**3777. SHRI RAM TAHAL CHOUDHARY:
SHRIMATI SAKUNTALA LAGURI:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) Whether the Government proposes to constitute a National Handicapped Development Commission;**
- (b) if so, the details thereof; and**
- (c) if not, the reasons therefor?**

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) to (c) There is no such proposal to constitute National Handicapped Development Commission. However, the Government has introduced the Rights of Persons with Disabilities Bill, 2014 in Rajya Sabha on 7th February, 2015, which envisages setting up of National Commission for Persons with Disabilities.
